

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.10.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/207/2019  
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD  
UNDER SECTION : 241/242 OF CA 2013

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

R. Neethi Perumal

Respondents



S. RAVI

petitioner.



ORDER

At request of the Petitioner counsel, list this matter on 08.11.2019.

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs